

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 838/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Levon Engineers Pvt. Ltd.

..... **Petitioner**

VS.

M/s. The Registrar of Companies NCT of Delhi & Haryana

..... **Respondent**

Order deliver on 05.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Mayank Sharma

For Registrar of Companies : Shri Manish Raj, Company Prosecutor

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India. This matter was filed under section 560 (6) of Companies Act, 1956.

Registrar of Companies has filed its report on 20.4.2017. Today, the counsel for petitioner has filed rejoinder to the ROC report.

List the matter before the Hon'ble Principal Bench on 19.7.2017


(Shiv Ram Bairwa)
Registrar